

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 203 OF 2002

STATE OF U.P.

Appellant (s)

VERSUS

KISHAN PAL & ORS.

Respondent(s)

(Cr1.A.203-204/2002)

Date: 28/04/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Appellant(s) Mr. S.R.Singh, Sr. Adv.
Mr. Sandeep Singh, Adv.
Mr. Anuvrat Sharma, Adv.
Mr. Jatinder Kumar Bhatia, Adv.

For Respondent(s) Dr. Monika Gusain, Adv.
Mr. Hariom Yaduwanshi, Adv.
Mr. Ranbir Singh Yadav, Adv.

UPON hearing counsel the Court made the following
ORDER

List on 29/4/2009.

[SUMAN WADHWA]
COURT MASTER

[SHASHI BALA VIJ]
COURT MASTER